

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00085/2020
IN
ORIGINAL APPLICATION NO.170/00989/2015**

DATED THIS THE 9TH DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

H. Chowdappa,
S/o Hanumanthappa,
Aged about 32 years
Residing at Thamalehalli Village,
Hanumanthapura Post,
Jagalur Taluk,
Davangere District,
Davangere-577001.Petitioner

(None present for the petitioner)

Vs.

1. Shri Ajay Kumar Singh,
General Manager
South Western Railway
Gadag Road,
Hubli-580 020.

2. Shri Arun Ravichettu,
Deputy General Personnel Officer
Railway Recruitment Cell,
Divisional Office Compound,
South Western Railway
Hubli-580 020. ...Respondents

(By Advocate Shri N.Amaresh for Respondents)

O R D E R (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

At the very outset Shri N. Amaresh, learned counsel for the respondents submitted that the matter is subjudice before the Hon'ble Supreme Court in SLP No.13760/2020, wherein an interim order staying further proceedings in the present Contempt Petition has also been granted.

2. In view of the above, the present Contempt Petition is disposed of with liberty to Petitioner to get the same revived in the eventuality of dismissal of aforesaid SLP by the Hon'ble Supreme Court.
3. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

vmr

**(SURESH KUMAR MONGA)
MEMBER (J)**